

Office of the Chief Judicial Magistrate, Jhargram.


Order No. 04. Dated: 30.01.2021

Following arrangement is made to take up holiday remand file for the month of February, 2021;

Date	Day	Name of the Officer
07.02.2021	Sunday	Sri Rishi Kushary, ACJM, Jhargram
13.02.2021	Second Saturday	Sri Smarajit Roy, JM, Jhargram
14.02.2021	Sunday	Sri Smarajit Roy, JM, Jhargram
16.02.2021	Sarawasti Puja	Sri Smarajit Roy, JM, Jhargram
17.02.2021	Local Holiday	Sri Smarajit Roy, JM, Jhargram
21.02.2021	Sunday	Sri Rishi Kushary, ACJM, Jhargram
27.02.2021	fourth Saturday	Sri Edwin Lepcha, CJM, Jhargram
28.02.2021	Sunday	Sri Edwin Lepcha, CJM, Jhargram

In case of unforeseen holiday, the remand file shall be taken up by Sri Smarajit Roy, JM, Jhargram, The file shall be taken up sharp at 11 A.M.

Clerk-in-charge is directed to prepare a duty roster of staff members accordingly.


Chief Judicial Magistrate, Jhargram.
Chief Judicial Magistrate
Jhargram

Office of the Chief Judicial Magistrate, Jhargram.

No. 20(6) Dated: 30.1.2021

Copy forwarded for information to:

1. Ld. District Judge, Jhargram, 2. Ld. A.C.J.M, Jhargram, 3. Ld. J.M., Jhargram, 4. President/Secretary of both Bar Associations, Jhargram, and 5. C.S.I., Police Court, Jhargram.


Chief Judicial Magistrate, Jhargram.
Chief Judicial Magistrate
Jhargram